

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:810
ANSWERED ON:27.11.2014
PRODUCTION OF COAL
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Will the Minister of COAL be pleased to state:

- (a) the actual output of coal in metric tonnes against the target fixed by the Government for the year 2013-14 and the target fixed for the current year with the separate information on performance of Coal India Limited (CIL) in this regard;
- (b) whether the Government has scaled down the production target for the said period and if so, the reasons therefor;
- (c) whether the Government has analysed the likely impact of shortage in coal production by Coal India Limited on the power situation in the country;
- (d) if so, the details thereof and the action taken by the Government in this regard; and
- (e) the steps taken by the Government to control the prices of domestic and imported coal to minimize production cost of power?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY(SHRI PIYUSH GOYAL)

(a)& (b): The actual output of coal against the target including Coal India Ltd. for 2013-14 and current year is given below:

Production of Coal		(Million tonnes)			
Company	2013-14	2014-15		upto Oct. 2014	
	Target	Actual	AP	Target	Actual
CIL	482.00	462.41	507.00	250.96	
SCCL	54.30	50.47	55.00	25.59	
Captive	50.00	39.91	50.00	30.68	
Others	18.25	12.97	18.25	6.74	
Total	604.55	565.76	630.25	313.97	

others include other public sectors, TSL, Meghalaya

The Government has not scaled down the target for CIL for 2014-15 i.e. fixed at 507 million tonnes which is 9 percent more than the actual production during the previous year.

(c)&(d): At present domestic production of coal from all sources is less than total domestic demand from power as well as other sectors. Therefore, the focus of the Government is on increasing production of Coal as far as possible by facilitating environment & forest clearances, pursuing with State Government for help in expediting land acquisition and coordinated effort with Railways for movement of coal. Steps have been taken by Coal India Ltd. and its subsidiaries to augment coal production which includes capacity addition from new projects and use of mass production technologies.

(e): Coal price of indigenous coal has been decontrolled w.e.f 01.01.2000. The CIL fixes the price of coal which is commonly known as notified prices. The price was last notified in June 2013. However, the annualized increase of CIL coal price in the deregulated regime at about 6.6% has been lower than the corresponding increase in indices of AICPI at about 7.3% (during the period 2000-01 to 2013-14). Regarding import, coal is placed under Open General License and can be freely imported at their contracted prices by anyone on payment of applicable import duty. The prices of imported coal are market driven as per the prevalent international price trend for coal.